

Kerala, has suggested at the Sixth Meeting of the Advisory Council on Public Distribution System held on 29.3.1985 at New Delhi that during the Seventh Five Year plan, the Government of India may give financial assistance to the Kerala Civil Supplies Corporation for building up adequate storage facilities, proper transportation arrangements and monitoring for working of the Public Distribution System. A proposal to extend financial assistance to State Civil Supplies Corporations during the Seventh Five Year plan is under consideration.

Film on Indira Gandhi

*333. SHRI DHARAM PAL SINGH MALIK : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether U.K. Television Company BBC is going to telecast a film on the life of Smt. Indira Gandhi in the near future;

(b) whether Government propose to telecast the same or any other film made on Smt. Gandhi in the near future; and

(c) if so, when ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL). (a) and (b) No, Sir.

(c) Does not arise.

Financial Assistance for Slum Clearance Schemes in Karnataka

*336. SHRI V.S. KRISHNA IYER : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the financial assistance given for slum clearance schemes in Karnataka during 1983-84;

(b) the number of slum clearance schemes pending with Government for sanction of financial assistance; and

(c) the criteria in sanctioning the slum clearance schemes ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOR):

(a) The scheme of Environmental Improvement of Urban Slums by provision of basic amenities, is a State sector scheme, but the Central Govt. provides grants @ Rs. 250/- per capita of the population coverage under the scheme. The grant of Rs. 65 lakhs was sanctioned to the Govt. of Karnataka under this scheme during 1983-84. However, during that year, the rate of grant per capita was Rs. 150/-

(b) No such scheme is pending with the Government.

(c) The main criteria in sanctioning grants under the scheme for Environmental Improvement of Urban Slums are :

(i) Performance of State during the first six months of the year.

(ii) Percentage of target realisation during the previous years.

(iii) Action Plan, submitted by the State for achieving additional targets.

(iv) Total identified slum population in the State.

Extraction of Soyabean Oil

*337. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the places where oil extraction facilities for soyabeans exist and capacity created *vis-a-vis* capacity utilised upto 1 April, 1985; and

(b) whether soyabean oil was imported during Sixth Plan period and if so, when, quantity imported and how utilized ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) Oil extraction facilities for soyabean exist mostly in Madhya Pradesh, Uttar Pradesh, Maharashtra and Gujarat. Annual capacity of around 7.3 lakhs tonnes for soyabean has been created till 1st April, 1985 in terms of licences issued under IDR Act. Most of these licences are yet to be implemented. Besides these, solvent extraction plants which have a total annual capacity of 7.09 lakh tonnes as on 31st March, 1985 can also process soyabean. The overall capacity utilisation of the solvent extraction plants during the year 1984 has been 57.0 percent,

(b) Yes, Sir. The quantity of soyabean oil imported on Government account are indicated below :

Financial year	Quantity in lakh tonnes
1981-82	5.28
1982-83	3.86
1983-84	5.52
1984-85	5.55
(Provisional upto February, 1985)	

72,466 tonnes of soyabean oil were supplied through Public Distribution System during January to October, 1984. The remaining quantities of soyabean oil were supplied to the vanaspati industry.

Utilisation of Television Segment of INSAT

*338. SHRI BHOLA NATH SEN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government have taken steps to utilise the Television segment of INSAT to telecast educational programmes in all National Languages for the benefit of rural audience in the country; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) and (b). The approved scheme for TV utilisation of INSAT for educational purposes envisaged daily telecast of 45 minutes of educational TV programmes on all school working days for school children in the age group of 5-11 years in the selected three district clusters in each of the six States of Andhra Pradesh, Orissa, Maharashtra, Gujarat, Uttar Pradesh and Bihar, in the language of the respective States. The scheme has been fully implemented. The above educational TV programmes are, in fact, available not only in the selected three district clusters but are also relayed by all other relay transmitters in the six States mentioned above. In addition, the educational TV programmes in Hindi are being relayed by all the relay transmitters in the Hindi-speaking States of Madhya Pradesh and Rajasthan. Adult education programmes are also included from time to time in the area-specific programmes telecast in the evening in the six States. Finally, television programmes on higher education, made available by the University Grants Commission, are being relayed by all the transmitters in the country twice a day, each time for one hour, on all college working days. Due to limited number of TV transponders in INSAT IB, there is no approved scheme at present to telecast school educational TV programme via INSAT in languages other than Telugu, Oriya, Marathi, Gujarati, & Hindi and higher educational programmes in English.

[Translation]

Increase in Minimum Wages of Mine Workers

*339. SHRI SHIV PRASAD SAHU: Will the Minister of LABOUR be pleased to state :

(a) whether Government have under consideration a proposal to increase the minimum wages for the workers working in Bauxite, Fire Clay and China Clay mines in the near future keeping in view the rise in prices; and